


NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)/126/9/HDB/2017
NAME OF THE COMPANY	Shree Raghav Ispat (India) Pvt Ltd
NAME OF THE PETITIONER(S)	BMM Ispat Limited
NAME OF THE RESPONDENT(S)	Shree Raghav Ispat (India) Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
SANTOSH JADHAV	Advocate	9866605055	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Siri preeti Duggirala	Advocate	7331108705	

ORDER

At the request of Mr.Santosh Jadhav learned counsel for Petitioner and Ms. Siri preeti Duggirala learned counsel for Respondent.

Post the case on 13th February 2018.



Member (T)



Member (J)